

THE 5TH ANNUAL CONCLAVE OF JUDICIAL OFFICERS OF TRIPURA

Date : 6th May, 2018
Venue : The Auditorium of the High Court of Tripura

PROGRAMME 6th May, 2018 (Sunday)

Inaugural Session

09.30 a.m : Registration
10.00 a.m : Felicitations
10.10 a.m : Lighting of lamp
10.15 a.m : Welcome Address by the Registrar General
10.20 a.m : Address by Hon'ble Mr. Justice S.Talapatra, Judge-in-Charge, Judicial Education & Training
10.40 a.m : Address by Hon'ble. Mr. Justice Ajay Rastogi, Chief Justice
11.00 a.m : Address by Sri Biplab Kumar Deb, Hon'ble Chief Minister, Tripura
11.20 a.m : Vote of Thanks by the Director, Tripura Judicial Academy
11.25 a.m : Tea break

Business Session—1

TOPIC1 : DISCIPLINE AND CODE OF CONDUCT OF JUDICIAL OFFICERS.
11.50 a.m. (With emphasis on punctuality, private and public character, relation with the Bar and compliance of conduct rules)

Chair : Hon'ble the Chief Justice.
Co-Chair : Hon'ble Mr. Justice S.Talapatra
Hon'ble Mr. Justice P.K.Sarkar(Retd.)

TOPIC2 : PENDENCY, SPEEDY DISPOSAL AND REDUCTION OF ARREARS.

12.20 p.m. (With emphasis on cases in which accused are in judicial custody, cases pending for more than 3 years, cases involving women, senior citizens, children, persons with disability and other marginalized sections of society)

Chair : Hon'ble the Chief Justice
Co-Chair : Hon'ble Mr. Justice S.Talapatra
Hon'ble Mr.Justice A.B.Pal(Retd.)

TOPIC 3 : STRENGTHENING OF THE JUVENILE JUSTICE & ADR SYSTEM INCLUDING LOK ADALAT, MEDIATION AND OTHER ISSUES RELATING TO LEGAL SERVICES ACTIVITIES.

Chair : Hon'ble the Chief Justice
Co-Chair : Hon'ble Mr. Justice S.Talapatra
Hon'ble Mr.Justice U.B.Saha(Retd.)

LUNCH AT 1.45 P.M.

Business Session—2

TOPIC 4 : ADMINISTRATIVE MATTERS INCLUDING PAY, PROMOTIONS OF OFFICERS AND STAFF MEMBERS, SCALES, DISPOSAL OF REPRESENTATIONS, INQUIRIES AND APPEALS.

Chair : Hon'ble the Chief Justice
Co-Chair : Hon'ble Mr. Justice S.Talapatra
Hon'ble Mr.Justice S.C.Das(Retd.)

TOPIC 5 : **STATUS AND IMPROVEMENT OF INFRASTRUCTURE INCLUDING STATUS OF MALKHANA, STORE, LIBRARY, RECORD ROOM ETC.AND STATUS OF COMPUTERIZATION AND IMPLEMENTATION OF E-COURTS PROJECTS IN THE DISTRICT JUDICIARY**
3.10 P.M

(With emphasis on preparation of proposal and timely submission of proposal to the High Court, proper maintenance of library, store and record room and timely disposal of Alamats/articles stored in malkhana and installation of hardware, uploading of daily cause list, daily orders, Judgments, functioning of the Judicial Service Centres and Video Conferencing)

Chair : Hon'ble the Chief Justice
Co-Chair : Hon'ble Mr. Justice S.Talapatra

TOPIC 6 : **GENERAL PROBLEMS OF JUDICIAL OFFICERS AND THEIR SUGGESTIONS IN SOLVING THOSE PROBLEMS.**
3.40 P.M

(The participating Judicial Officers will raise their problems and give their suggestions in solving the problems which will be followed by interaction.)

Chair : Hon'ble the Chief Justice
Co-Chair : Hon'ble Mr. Justice S.Talapatra
04.30p.m : Valedictory address by His Lordship, Hon'ble the Chief Justice
05.15 p.m : Vote of thanks by Shri A.Debbarma, Registrar (Judicial)
National Anthem.

N.B. A dinner will be hosted by Tripura Judicial Academy in the State Guest House at 8.00 p.m.



High Court of Tripura

5th Annual Conclave of Judicial Officers of Tripura

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Venue

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